



No. 5(9)/2019/CLA/Mumbai/RCD/FSSAI  
Food Safety and Standards Authority of India  
(A Statutory body under Ministry of Health and Family Welfare)  
(Regulatory Compliance Division)

FDA Bhavan, Kotla Road,  
New Delhi-110 002

Dated, the 23<sup>rd</sup> December, 2019

Office Order

**Subject: Notification of FSSAI's Designated Officer for Central Licensing under Section 36 of FSS Act, 2006 - reg.**

In pursuance of Section 36 of the Food Safety and Standards Act, 2006, read with Section 1.2.1 (1) of Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations 2011, Shri. Sanjiv Patil, Joint Director, Western Regional Office, FSSAI is hereby appointed as Designated Officer for Central Licensing with immediate effect until further orders. Shri. Sanjiv Patil will be Designated Officer for Central Licensing for the State of Maharashtra in place of Smt. Sheetal Gupta, Central Licensing Authority (CLA). Smt. Sheetal Gupta, will continue to be Designated Officer for Central Licensing for Madhya Pradesh.

2. The Designated Officer, so appointed shall perform the functions of Central Licensing Authority in accordance with the provisions under FSS Regulations, 2011.

(Pawan Agarwal)  
Chief Executive Officer

To,

1. Commissioners of Food Safety of all States/UTs
2. All Designated Officers/ Central Licensing Authority
3. CITO- For creating login credential in FLRS for Shri. ~~Subburaj M~~ <sup>Sanjiv Patil</sup> and uploading the order on FSSAI Website
4. HR Division, FSSAI HQ
5. Guard File of Regulatory Compliance Division